

SECTION XII
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

**PETITIONS FOR SPECIAL LEAVE TO APPEAL (CIVIL) Nos.
29041-29042 OF 2015**

WITH

PRAYER FOR INTERIM RELIEF

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Dr. N. Jaya Ramachandran

...Petitioner

Versus

S. Sunderasan

...Respondent

OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on 21st February, 2017, when the Court was pleased to pass the following order:-

"Perused the letter circulated by learned counsel for the petitioner seeking adjournment for filing rejoinder affidavit.

Rejoinder affidavit be filed within two weeks.

List after two weeks."

It is submitted that Counsel for the Petitioner, has on 7th March, 2017 filed Rejoinder Affidavit. The said rejoinder affidavit is being circulated to the Hon'ble Court.

Service of show cause notice is complete.

The matters above-mentioned are listed before the Court with this office report.

Dated this the 20th day of March, 2017.

ASSISTANT REGISTRAR

Copy to: Mr. Vipin Nair, Advocate
Mr. Senthil Jagadeesan, Advocate

ASSISTANT REGISTRAR

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